

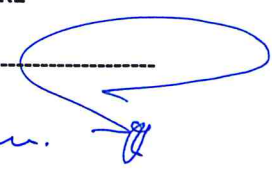

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or<br>C.A. No. | T.P. No. | Purpose     | Section  | Name of the Parties<br>M/s. / Mr.              |
|-------------------------|----------|-------------|----------|--|
| CP(CAA)<br>No.51/BB/ 17 | -        | For Hearing | 230/ 232 | Kautex Plastic Technology Gujarat<br>Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

|    |                          |                 |   |
|----|--------------------------|-----------------|---|
| 1. | SATISH JOHN<br>SPT Legal | Admire In plan. |    |
| 2) | Prema. Hatti             | ROC             |  |

**ORDER**

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. She requested time for filing reports of ROC/RD. Time granted till 05/12/2017. O.L Report <sup>applicability</sup> is received in OLR No.159/17 seeking permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. Counsel for Petitioner has no objection to grant permission to O.L. Similarly, Smt. Prema Hatti, Standing Counsel appearing for ROC & RD have no objection. Hence, OLR No.159/17 is allowed vide separate order. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Transferor Company. Petitioner Company to meet the expenditure for the Chartered Accountant. For filing report list it on 05/12/2017.

  
**Member (T)**

  
**Member (J)**